## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 1383

TO BE ANSWERED ON THE  $9^{\text{TH}}$  DECEMBER, 2025/ AGRAHAYANA 18, 1947 (SAKA)

**TECHNOLOGICAL INNOVATIONS IN CENSUS** 

†1383. SHRI SANATAN PANDEY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any technological innovations have been proposed to conduct Census-2027 through digital platform, if so, the details thereof;
- (b) whether these innovations include mobile apps or cloud based solutions and if so, the details thereof including present status thereof;
- (c) whether any special provisions are being made for counting migrant workers and temporary residents during Census-2027;
- (d) whether a separate data collection process is proposed for the same; and
- (e) if so, the details thereof including the framework of the procedure?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b): It has been decided to conduct Census 2027 through digital means. It is planned to collect data through Mobile Apps. Respondents may also self-enumerate through web-portal. The Census process is to be managed and monitored through a dedicated portal.

(c) to (e): In Census, information of every individual is collected at the place where they are found during the entire period of enumeration. Further, Migration data is collected for each and every individual based on their place of birth and place of last residence. The census also collects information on the duration of stay at the current residence and the reason for migration. Questionnaire for Census is notified before conducting field work by the Central Government through Official Gazette.

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